

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No.55/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th February 2018, 10.30 A.M

Name of the Company	Sterling Bolt Pvt.Ltd & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

~~1. N. GURUMURTHY, FCA Applicants.~~  27/02/2018

1. Manju Bhuteria, Adv. applicants

2. N. Gurumurthy, FCA. " }

 27/02/2018

ORDER

Ld. Counsel on behalf of the petitioners is present.

Heard. Admit. Reserved for order.

Sd
(Jinan K.R.)
Member (J)